



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

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[For Tuesday,11th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/372/2016	KHAGENDRA NAMASUDRA Versus XXXXXXX AND 3 ORS.	MR. M TALUKDAR MS. D KALITA	MR. S DUTTA MS C BORAH
2	RSA/260/2018	SMTI BIJOY LAKSHMI BHATTACHARJEE Versus SRI BIDHAN BARUA AND ANR	MR. N DHAR MR. T U LASKAR MR S A BARBHUIYA MR. S A CHOUDHURY	MR B K SARMA MS P SARMAH MR. P SARMA
3	WP(C)/4497/2024	M/S BRIGHT INFRATECH Versus THE COTTON UNIVERSITY AND 6 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, COTTON UNIVERSITY MR. P D NAIR (R-1 TO 6) DY.S.G.I.
4	WP(C)/5906/2024	HRIDAY KAMAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, AGRI. DEPARTMENT
5	WP(C)/6132/2024	GITUMANI ADHIKARY Versus THE STATE OF ASSAM AND 12 ORS.	MR. P K ROYCHOUDHURY MD. A J ATIA MS A H ATIA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6196/2018	MINTU HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	GA, ASSAM
2	WP(C)/6561/2018	BODOLAND SECURITY SERVICES Versus UNION OF INDIA AND 4 ORS.	MR. A BHATTACHARJEE	ASSTT.S.G.I.
3	WP(C)/8349/2018	BAHADUR ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B C DAS MR. D A KAIYUM MR E HUSSAIN	DR. B AHMED SC, CO OP GA, ASSAM

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

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1	RSA/237/2019	SMTI. BASANTI BORDOLOI AND ANR Versus SMTI. PHUTI HIRANI AND 8 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. A ALAMGEER MR. A ALAM MD. R ALI
2	WP(C)/3575/2020	ANURAG PODDAR Versus THE UNIVERSITY GRANTS COMMISSION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI MR. S K GUPTA	SC, U G C
3	WP(C)/6752/2024	ASHOK KUMAR AGARWALA Versus THE DISTRICT DISASTER MANAGEMENT AUTHORITY AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM SC, PWD
4	WP(C)/61/2025	KAMALJIT SINGH AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. A AHMED MS. D GOSWAMI MS. S DAS	DY.S.G.I.
5	WP(C)/187/2025	PRATIBHA HALOI AND 2 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS.	MR. M K CHOUDHURY	SC, APDCL

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